

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 1983
TO BE ANSWERED ON 29.12.2017

Financial Allocation under CAMPA

1983. SHRI ANURAG SINGH THAKUR:
SHRI DUSHYANT CHAUTALA:
SHRI PARVESH SAHIB SINGH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the total hectares of land has been afforested under National Afforestation Program so far, State/UT-wise including Delhi;
- (b) whether the Government has implemented Compensatory Afforestation (CAMPA) Fund for undertaking artificial plantations, protection of forest and developing forest related infrastructure;
- (c) if so, the details thereof and the financial allocation made by the Government to States since inception of this programme;
- (d) whether it is a fact that the funds allotted under this scheme have not been utilized for the purpose by the States, if so, the details thereof and the steps taken by the Government in this regard; and
- (e) the other measures being taken by the Government under the programme to spread awareness amongst citizens?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

- (a) Under National Afforestation Programme (NAP), a Centrally Sponsored Scheme (CSS) of the ministry for regeneration and eco-development of degraded forests and adjoining landscapes through afforestation, an area of 21.67 lakh hectares, in total has been approved for new afforestation so far, since inception of the programme in 2000-02. At present this programme is not implemented in Union Territories including Delhi. The state-wise details of area approved for new afforestation with corresponding investment which also includes expenditure for the committed activities of plantation and maintenance during the period are given in *Annexure I*.
- (b) (c) & (d) Yes Madam. The Compensatory Afforestation fund, accumulated out of the compensatory levies like Net Present Value (NPV), compensatory afforestation etc. collected in lieu of forest land diverted for non-forestry purposes are being released in terms of the Hon'ble Supreme Court's order dated 10th July 2009 and judgment dated 12th March 2014 for undertaking various activities in terms of the Annual Plans

of Operation drawn up by respective States/ UTs including artificial plantations, protection of forests and developing forest related infrastructure and no departure/ deviation from the provisions in the State CAMPA Guidelines is permitted. A statement of releases made to the state CAMPAs constituted in terms of the State CAMPA Guidelines is given in *Annexure II*.

- (e) Under NAP, State Forest Development Agencies (SFDAs) submit their Annual Plan of Operation (APO) for carrying out various activities related to plantation. Awareness Generation towards the scheme in the area of operation is inbuilt under NAP and 1% of plantation cost in the approved APO has been earmarked for this supporting activity as per revised guidelines of NAP 2009.

Annexure I

Annexure referred to in reply of part (a) of Lok Sabha Unstarred Question No. 1983 due for reply on 29.12.2017 regarding Financial Allocation under CAMPA raised by Shri Anurag Singh Thakur, Shri Dushyant Chautala and Shri Parvesh Sahib Singh.

State-wise details of New Area (in ha.) approved for afforestation under National Afforestation Programme (NAP) from 2000-02 to 2017-18 (upto 31/10/2017)

S.No.	State	Area (ha.)	Releases (Rs. In crores)
1	Andhra Pradesh	85877	126.88
2	Bihar	47164	81.18
3	Chhattisgarh	137204	294.93
4	Goa	1250	0.64
5	Gujarat	108214	233.19
6	Haryana	57083	180.98
7	Himachal Pradesh	55829	74.36
8	Jammu & Kashmir	80831	88.44
9	Jharkhand	109214	159.56
10	Karnataka	118203	227.90
11	Kerala	40658	77.28
12	Madhya Pradesh	166677	260.50
13	Maharashtra	153763	301.96
14	Orissa	150682	168.75
15	Punjab	21709	27.00
16	Rajasthan	57515	73.08
17	Tamil Nadu	77320	125.24
18	Telangana	795	2.03
19	Uttar Pradesh	168422	294.10
20	Uttarakhand	81027	101.24
21	West Bengal	47598	62.89
	Total (Other States)	1767035	2962.12
	<i>North Eastern States</i>		
22	Arunachal Pradesh	34446	33.02
23	Assam	56280	86.56
24	Manipur	51328	112.37
25	Meghalaya	32975	57.56
26	Mizoram	66380	189.33
27	Nagaland	64843	127.33
28	Sikkim	36792	99.57
29	Tripura	57050	89.24
	Total (NE States)	400094	794.97
	TOTAL	2167129	3757.10

Annexure II

Annexure referred to in reply of part (b),(c) &(d) of Lok Sabha Unstarred Question No. 1983 due for reply on 29.12.2017 regarding Financial Allocation under CAMPA raised by Shri Anurag Singh Thakur, Shri Dushyant Chautala and Shri Parvesh Sahib Singh.

Details of amount released by Ad-hoc CAMPA to States/UTs during 2009-10 to 2017-18 (Rs. In Crore)

S. No	State / UT	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17	2017-18	Total
1	Andaman & Nicobar Islands	1.10	0.79	-	0.58	-	2.30	1.00	-	-	5.77
2	Andhra Pradesh	89.78	120.74	118.57	119.60	92.00	135.00	85.00	89.00	66.00	915.70
3	Arunachal Pradesh	-	34.16	41.19	11.76	11.76	47.50	62.00	150.00	-	358.37
4	Assam	12.38	10.45	-	15.06	13.00	-	-	30.00	42.00	122.89
5	Bihar	7.73	8.67	8.04	8.47	-	19.80	34.14	33.00	30.31	150.15
6	Chandigarh	0.18	0.13	-	-	0.10	0.20	2.12	1.00	0.56	4.28
7	Chhattisgarh	123.21	134.11	99.54	114.38	110.00	193.00	239.00	280.00	-	1,293.24
8	Dadra & Nagar Haveli	0.17	-	0.15	-	-	-	-	-	-	0.32
9	Daman & Diu	-	-	-	-	-	-	-	-	-	-
10	Delhi	1.85	1.40	-	-	4.52	4.00	3.91	4.00	-	19.67
11	Goa	12.12	10.25	-	-	23.10	-	-	-	-	45.47
12	Gujarat	24.96	29.16	26.30	32.41	28.00	65.00	33.00	45.00	27.00	310.83
13	Haryana	19.11	18.89	-	16.45	35.50	23.00	64.00	18.00	60.00	254.96
14	Himachal Pradesh	36.68	42.17	57.13	52.40	53.50	96.00	76.98	109.62	49.00	573.47
15	Jammu & Kashmir	-	-	-	23.78	18.00	34.00	31.00	102.00	30.00	238.78
16	Jharkhand	95.00	103.16	62.50	47.98	145.48	175.00	141.00	149.00	134.00	1,053.12
17	Karnataka	58.56	50.92	41.57	43.72	34.50	65.00	60.00	85.12	46.00	485.38
18	Kerala	1.75	-	-	1.37	-	4.54	-	-	8.00	15.66
19	Lakshadweep	-	-	-	-	-	-	-	-	-	-
20	Madhya Pradesh	53.05	50.97	53.52	-	61.50	89.50	213.00	140.00	200.00	861.53
21	Maharashtra	89.35	85.49	82.63	78.21	78.00	148.00	155.00	205.00	159.00	1,080.69
22	Manipur	0.75	1.34	-	1.91	6.47	8.27	25.00	15.00	29.50	88.24
23	Meghalaya	-	0.10	-	-	0.07	-	16.56	-	7.00	23.73
24	Mizoram	-	-	-	1.07	5.22	6.80	6.73	6.75	6.10	32.68
25	Nagaland	-	-	-	-	-	-	-	-	-	-
26	Odisha	131.06	140.18	166.02	215.89	-	180.00	322.00	426.00	241.00	1,822.15
27	Puducherry	-	-	-	-	-	-	-	-	-	-
28	Punjab	33.05	26.52	22.08	19.31	21.50	41.00	49.00	49.00	22.00	283.47
29	Rajasthan	32.59	42.07	31.89	37.43	34.50	74.00	48.00	140.00	94.00	534.48
30	Sikkim	8.01	10.23	9.04	8.75	9.50	13.70	11.00	9.00	-	70.48
31	Tamil Nadu	1.97	1.70	-	2.53	-	-	2.20	9.00	7.18	24.58
32	Telangana	-	-	-	-	-	35.00	76.00	117.00	102.00	330.00
33	Tripura	3.54	2.58	-	2.28	3.50	8.00	11.00	12.00	7.10	50.00
34	Uttar Pradesh	47.10	-	35.35	30.48	-	44.91	177.00	118.00	33.00	485.84
35	Uttarakhand	81.65	82.75	-	97.05	93.23	68.00	164.00	170.71	96.00	853.39
36	West Bengal	5.30	6.28	4.84	-	-	-	-	21.00	-	37.42
	Grand Total	972.01	1,015.18	860.37	982.88	882.95	1,581.53	2,109.64	2,534.20	1,496.75	12,426.74